

**Transfer of Trivandrum Airport from
NAA to IAAI**

1888. SHRI PALLAI K. M. MATHEW: Will the Minister of CIVIL AVIATION be pleased to state the reasons for transferring Trivandrum airport from the National Airport Authority to the International Airport Authority of India after it was declared an international airport?

THE MINISTER OF STATE OF THE MINISTRY OF CIVIL AVIATION (SHRI HARMOHAN DHAWAN): Management of international airports of the country vests in the International Airports Authority of India in accordance with the law on the subject.

**Outlay and Receipts of International
Airport Authority of India**

1889. SHRI AMAL DATTA: Will the Minister of CIVIL AVIATION be pleased to

state:

(b) the break up of the receipts of the International Airport Authority of India into domestic & International sectors during the last five years-airport-wise, and

(b) break up of outlays into domestic and international sectors for the last five years-airport-wise?

THE MINISTER OF STATE OF THE MINISTRY OF CIVIL AVIATION (SHRI HARMOHAN DHAWAN): (a) Details of the revenue of the International Airports Authority of India, airport wise, for the last five years are given in the Statement-I below.

(b) Details of the outlays of the International Airports Authority of India, airport-wise, for the last five years are in the Statement-II below.